

To begin with, during the year 1990-91, Gandhinagar and Dangs Districts have been selected for this purpose.

- (c) No, Sir.
- (d) Does not arise.

Development of Electronics

578. SHRI SRIKANTA DATTA NARASIMHA RAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to give highest priority for the development of electronics during the Eighth Plan;
- (b) if so, the funds earmarked for the purpose; and
- (c) the details of the steps taken/proposed by the Union Government to assist Karnataka Government for promotion and development of electronics in the State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). Electronics will be a significant sector of growth in the VIII Plan. Allocation of funds for VIII Five Year Plan is yet to be finalised.

(c) The Department of Electronics encourages the setting up of electronic industries throughout the country in all relevant sectors of electronics. The concerned State Government or agencies like the State Electronics Development Corporations (SEDCs) provide some facilities and promotional incentives for setting up of specific industrial units in the State. The Department of Electronics also gives necessary guidance and approvals/licences etc. Department of Electronics also provides financial assistance for projects in areas such as manpower development, education, quality control, testing and standardisation, R&D in elec-

tronics etc.

Department of Electronics has also launched a Software Technology Park in Bangalore to help local software industry to export software. National Centre for Software Development (NCSD) has been set up at Bangalore with the objectives to carryout research and development activities in Software Technology.

CCI Projects In Andhra Pradesh

579. SHRI RAJAMOHAN REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether the Cement Corporation of India has cleared some projects in Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) by when the projects are likely to be commissioned?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The Government of India have approved a Project for expansion from 4 lakh tonnes to 10 lakh tonnes of cement per annum at Yerraguntla, District Cuddapah in Andhra Pradesh. Sanctioned cost of the Project is Rs. 191.25 crores as approved in March, 1989.

(c) The implementation of the project was initially delayed because of fund constraints. The project is likely to take approx. 24 months for completion after availability of the required funds.

Industrially backward areas

580. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the details of areas declared industrially backward;

(b) the details of facilities provided in the backward areas;

(c) the details of central investment subsidies granted in the centrally declared backward areas; and

(d) the details of proposed facilities for development of these backward areas for the benefit of small-scale units?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) A List of industrially backward districts in the country is attached as

Statement-I.

(b) Entrepreneurs setting up industries in industrially backward districts/areas are eligible for priority in licensing, concessional finance, etc.

(c) Statement II showing the state-wise reimbursement of central investment subsidy is attached.

(d) The Government have decided to introduce a Central Investment Subsidy Scheme for small scale units set up in rural and backward areas.

STATEMENT-I*List of Industrial backward Districts in the country*

Andhra Pradesh (14)	—	Anantapur, Chittoor, Cuddapah, Karimnagar, Khammam, Kurnool, Mehbubnagar, Medak, Nalgonda, Nellore, Nizamabad, Ongole, Srikakulam and Warangal.
Bihar (18)	—	Bhagalpur, Champaran, Darbhanga, Muzaffarpur, Palamau, Purnea, Saharsa, Santhal Parganas, Saran, Nalanda, Arurangabad, Nawadah, Gaya, Bhojpur, Begusarai, Monghyr, Khagaria and Madhepur.
Gujarat (11)	—	Amreli, Banaskantha, Bhavnagar, Broach, Junagadh, Kutch, Mehsana, Panchmahals, Sabarkantha, Surendernagar & Dang.
Haryana (4)	—	Bhiwani, Hissar, Jind and Mohindergarh.
Kerala (7)	—	Allaphey, Cannanore, Malapuram, Trichur, Trivandrum, Wynad & Idukki.
Karnataka (11)	—	Belgaum, Bidar, Bijapur, Dharwar, Gulbarga, Hasan, Mysore, North Kanara, Raichur, South Kanara and Tumkur.
Madhya Pradesh (36)	—	Balaghat, Bastar, Betul, Bilaspur, Bhind, Chhatarpur, Chhindwara, Damoh, Datia, Dhar, Dewas, Guna, Hoshangabad, Jhabua, Khargone, Mandla, Mandasaur, Morena, Narsimhapur, Panna, Raigarh, Raipur, Rajendgaon, Rajgarh, Raisen, Ratlam, Rewa, Sagar, Seoni, Shajapur, Shivpuri, Sidhi, Surguja, Tikamgarh, Vidisha, and New Sehore District.

Maharashtra (14)	—	Aurangabad, Bhandara, Bhir, Buldhana, Chandrapur, Colaba, Dhulia, Jalgaon, Nanded, Osmanabad, Parbhani, Ratnagiri, Yeotmal and Gadchiroli.
Orissa (8)	—	Balasore, Bolangir, Dhenkanal, Kalahandi, Keonjhar, Korapur, Mayurbhanj and Phulbani.
Punjab (5)	—	Bhatinda, Ferozepur, Gurdaspur, Hoshiarpur and Sangrur.
Rajasthan (16)	—	Alwar, Banswara, Bhilwara, Barmer, Churu, Dungarpur, Jaisalmer, Jalore, Jhunjhanu, Jhalawar, Jodhpur, Nagaur, Sikar, Sirohi, Tonk and Udaipur.
Tamil Nadu (9)	—	Dharmapuri, Kanyakumari, Madhurai, North Arcot, Ramanathapuram, South Arcot, Thanjavur, Tiruchirapalli and Pudukkottai district.
Uttar Pradesh (41)	—	Almora, Azamgarh, Badaun, Bahraich, Ballia, Banda, Barabanki, Basti, Bulandshahr, Chamoli, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Ghazipur, Gonda, Hamirpur, Hardoi, Jalaun, Jaunpur, Jhansi, Mainpuri, Mathura, Moradabad, Pilibhit, Pithoragarh, Pratapgarh, Rai Bareilly, Rampur, Unnao, Uttar Kashi, Kanpur Dehat, Pauri Garwal, Tehri Garwal, Dehradun, Nainital, Shahjahanpur, Sitapur and Sultanpur.
West Bengal (13)	—	Bankura, Birbhum, Burdwan, Cooch-Behar, Darjeeling, Hooghly, Jalpaiguri, Malda, Midnapur, Murshidabad, Nadia, Purulia and West Dinajpur.
Assam	—	Entire State.

Himachal Pradesh	—	Entire State.
Jammu & Kashmir	—	Entire State.
Manipur	—	Entire State.
Meghalaya	—	Entire State.
Nagaland	—	Entire State.
Sikkim	—	Entire State.
Tripura	—	Entire State.
Arunachal Pradesh	—	Entire State.
Goa	—	Entire State.
Mizoram	—	Entire State.
Andaman & Nicobar Islands	—	Entire State.
Dadra & Nagar Haveli	—	Entire State.
Daman & Diu	—	Entire State.

Pondicherry	—	Entire State.
Lakshadweep	—	Entire State.

Note:— The district/area would include the district/area as it existed on 1.10.70 prior to its reorganization. Area carved out of these districts thereafter continued to be industrially backward.

STATEMENT-II

Year-wise statement indicating Reimbursement made under central investment subsidy scheme

Sl.No.	Name of the State/U.T.	(Rupees in Crores rounded)								
		1972-73 to 1979-80	1980-81 to 1984-85	85-86	86-87	87-88	88-89	89-90	Total	
1	2	3	4	5	6	7	8	9	10	
1.	Andhra Pradesh	8.18	19.06	9.46	14.05	9.87	10.48	2.68	73.78	
2.	Assam	1.39	2.8	3.02	2.32	7.00	4.12	5.60	26.25	
3.	Bihar	1.18	1.9	-	6.22	1.80	2.99	1.19	15.28	
4.	Gujarat	5.79	18.47	3.23	4.77	6.72	15.32	2.87	57.17	
5.	Haryana	1.69	6.95	1.79	1.47	1.49	0.99	1.26	15.64	
6.	Himachal Pradesh	2.36	14.61	6.03	10.00	10.92	8.53	4.87	57.34	
7.	Jammu & Kashmir	1.91	8.33	5.52	6.40	7.81	8.99	20.46	59.42	
8.	Karnataka	4.80	15.5	6.55	6.48	4.02	-	4.10	41.45	

(Rupees in Crores rounded)

Sl.No.	Name of the State/U.T.	1972-73 to 1979-80	1980-81 to 1984-85	85-86	86-87	87-88	88-89	89-90	Total
1	2	3	4	5	6	7	8	9	10
9.	Kerala	3.48	7.8	1.66	2.70	3.43	3.67	0.30	23.04
10.	Madhya Pradesh	3.44	12.48	9.68	12.18	15.38	3.68	72.49	
11.	Maharashtra	7.59	12.34	3.65	3.43	2.83	5.48	2.49	37.81
12.	Manipur	0.12	0.91	0.90	0.83	0.30	0.27	-	3.33
13.	Meghalaya	0.19	0.71	0.12	0.43	0.71	-	0.88	3.04
14.	Nagaland	0.54	1.65	0.82	0.95	4.72	2.28	5.14	16.10
15.	Orissa	0.96	6.17	1.70	2.90	2.46	3.20	2.67	20.06
16.	Punjab	2.85	10.12	2.80	2.28	2.22	2.60	0.17	23.04
17.	Rajasthan	6.19	23.31	8.59	6.34	12.20	8.29	5.21	70.13
18.	Sikkim	0.05	0.78	0.30	1.11	2.77	0.97	0.21	6.19

(Rupees in Crores rounded)

Sl.No.	Name of the State/U.T.	1972-73 to 1979-80	1980-81 to 1984-85	85-86	86-87	87-88	88-89	89-90	Total
1	2	3	4	5	6	7	8	9	10
19.	Tamil Nadu	10.09	28.25	10.69	5.47	8.45	8.88	3.16	75.09
20.	Tripura	0.22	0.23	-	0.10	-	1.05	-	1.60
21.	Uttar Pradesh	1.47	6.54	12.54	22.72	31.86	24.56	9.51	109.20
22.	West Bengal	1.52	3.45	1.37	1.26	4.04	4.64	0.76	17.04
23.	Andaman & Nicobar Islands	0.05	0.52	0.15	0.19	0.17	0.17	-	1.25
24.	Dadra & Nagar Haveli	0.32	0.96	0.27	0.92	5.77	2.47	-	10.71
25.	Arunachal Pradesh	0.09	0.87	-	0.84	0.22	0.48	-	2.50
26.	Goa	2.22	10.4	2.52	3.79	6.31	7.95	3.65	36.84
27.	Mizoram	0.06	1.2	1.08	4.55	0.38	7.08	0.16	14.51
28.	Pondicherry	0.27	3.13	4.03	2.92	3.70	4.13	0.28	18.46
Total:-		69.04	222.71	101.27	125.12	154.35	154.97	81.30	908.76